

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 182/(MAH)/2017
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

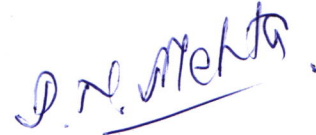
NAME OF THE PARTIES: Industrial X- Ray & Allied Radigraphers (I)
Pvt.Ltd.
V/s.
Gammon India Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SOHAN LAL AGARCHAND BHANDARI	DIRECTOR OF OPERATIONAL CREDITOR (INDUSTRIAL X-Ray)	 10/10/17
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2	Bijal Soni (Adv.) for operational i/b Adv. Sonali Kochhar creditor		
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20	P.N. Mehta	Partner P.N.M. Legal Adv. for the of comp Debtor	
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By consent date taken is 9/11/17



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ORDER

T.C.P. No. 182/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **09.11.2017**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
10.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)